

VINOD KUMAR SINGH

M.L.A. BAGODAR

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No.	Description	Self	Spouse(s) Name(s):	Dependent-1 Name:	Dependent-2 Name:	Dependent-3, etc. Name:
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value	Khambhada- Khata-9 20 kattha 120000-00	Priya Shikha, —	Poridhi —	Utkarsh —	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value	Khambhada Khata-9 15 kattha 37500-00	—	—	—	—
(iii)	Buildings (commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	Khambhada Khata-11 Rs. 3.5 lacs	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

Vinod
26.2.11